

**Government of India
Ministry of Youth Affairs and Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. 984
TO BE ANSWERED ON 29.07.2024**

National Welfare Fund for Sportspersons

984 Shri Kesineni Sivanath:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the total amount of funds allotted during the last five years from the National Welfare Fund for Sportsperson, State/UT-wise, especially in Andhra Pradesh State;

(b) the details and the total number of sportspersons covered under schemes that avail funding under the National Welfare Fund for Sportspersons during last five years, State-wise; especially from Andhra Pradesh;

(c) whether the Government has taken any initiative/activities to increase awareness;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) whether the State Government of Andhra Pradesh has submitted any proposal regarding implementation of the National Welfare Fund for Sportspersons in Andhra Pradesh, if so, the details thereof?

**ANSWER
THE MINISTER FOR YOUTH AFFAIRS AND SPORTS
[DR. MANSUKH MANDAVIYA]**

(a) and (b): The details of the financial assistance given under the scheme of 'Pandit Deendayal Upadhyay National Welfare Program for Sportspersons' (sub-scheme of the National Welfare Schemes for Sportspersons) to the sportspersons along with their numbers, State/UT

wise including Andhra Pradesh in the last five years is given on the Ministry's website <https://yas.nic.in>

(c) and (d): To increase the awareness of the scheme, the Government publicizes the Scheme through various modes like website, social media, Press Information Bureau(PIB) etc.

(e): The scheme of 'Pandit Deendayal Upadhyay National Welfare Program for Sportspersons' is being implemented for Sportspersons throughout India, including the state of Andhra Pradesh. No such proposal has been received from Government of Andhra Pradesh.
